

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO.: 98/2000.

Dated this Monday, the 28th day of July, 2003.

CORAM : Hon'ble Shri A. S. Sanghvi, Member (J).

Hon'ble Shri Shankar Prasad, Member (A).

Dr. N. K. Chaudhary,
Divisional Medical Officer,
Western Railway,
Palghar,
Dist. Thane.

(By Advocate Shri G. S. Walia)

VERSUS

1. Union of India through
The Secretary,
Railway Board,
New Delhi.

2. The General Manager,
Western Railway,
Headquarters Office,
Churchgate,
Mumbai 400 020.

Respondents.

(By Advocate Shri V. S. Masurkar)

O R D E R (ORAL)
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PER : Shri A. S. Sanghvi, Member (J).

The applicant is not present. Shri G.S. Walia, Learned Counsel for applicant has declared no instructions. Since the applicant has not turned up, the O.A. is dismissed in default. No order as to costs.

S
(SHANKAR PRASAD)
MEMBER (A).

A
(A.S. SANGHVI)
MEMBER (J)

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